

F.No. 01(03)/Roster/CESTAT/2024/Part - II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.09.2024

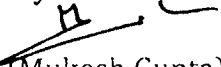
ORDER NO. 121 of 2024

Hon'ble President is pleased to order the sitting commencing from **01.10.2024** to **29.11.2024** for **CESTAT, Ahmedabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 01.10.2024 to 29.11.2024	Mr. Ramesh Nair, Hon'ble Member (Judicial) and Mr. Raju, Hon'ble Member (Technical)	Service Tax and Customs Division Bench matters
	Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. C. L. Mahar, Hon'ble Member (Technical)	Excise Division Bench matters

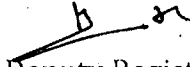
Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
3. All part heard matters are released for fresh hearing before the regular bench.
4. The roster is subject to holidays/winter vacations as declared in the calendar for 2024.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar